

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2409**

TO BE ANSWERED ON THE 6TH AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA)

COASTAL SECURITY SCHEME

**2409 SHRI CHAVAN VASANTRAO BALWANTRAO:
SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the present status of demand made by the State Government of Maharashtra for 14 boats for coastal surveillance under Coastal Security Scheme (CSS);

(b) whether the Union Government has approved the sanctioning of these boats for the State of Maharashtra;

(c) if so, the details thereof and the reasons for not providing the same to State Government authorities;

(d) whether the State Government of Maharashtra has sought more boats under phase 2 and phase 3 of CSS, if so, the details thereof and the response of Union Government in this regard;

(e) whether the State Government has also asked for four bridges and various road connectivity in Maoist affected Gadchiroli district and if so, the details thereof; and

(f) the amount of funds sought by the State Government from the Union Government for the above proposals in the current fiscal year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): Under the Coastal Security Scheme Phase-I, Maharashtra has been sanctioned 28 boats in consultation with the State Government. However, proposal for further procurement of boats under Coastal Security Scheme Phase -II was not considered during the extension of the scheme. The Coastal Security Scheme Phase-II concluded in the year 2020 and is presently not under implementation.

(e): Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) was launched in 2016 for construction/upgradation of strategically important roads in LWE districts including Maharashtra.

Total 26 roads of 487.72 km length and 68 bridges have been sanctioned in the Gadchiroli District of Maharashtra under RCPLWEA including following 04 bridges in the year 2022-23:

- i. Bridge across Indravati River in Aheri Block.**
- ii. Bridge across Bandhiya river in Bhamragad Block**
- iii. Bridge across KomraNalla in Bhamragad Block**
- iv. Bridge across Nagil Nalla in Etapalli Block**

Of the sanctioned projects, 17 roads of 402 km length and 51 bridges have been completed.

(f): The State's proposal for funds in the current financial year will be considered based on compliance report from state.
